

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

OA No. 425 of 2000

Monday, this the 31st day of July, 2000

CORAM

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

1. Kasmikoya P,  
S/o Konikoyathangal,  
residing at Punathil,  
Kalladikode, Palakkad. ....Applicant

By Advocate Mr. M.R. Rajendran Nair

Versus

1. Union of India, represented by the  
Secretary to Government of India,  
Ministry of Communications, New Delhi.

2. The General Manager,  
Telecom, Palakkad.

3. The Chief General Manager,  
Telecom, Kerala Circle, Trivandrum. ....Respondents

By Advocate Mr. R. Madanan Pillai, ACGSC

The application having been heard on 31st of July, 2000,  
the Tribunal on the same day delivered the following:

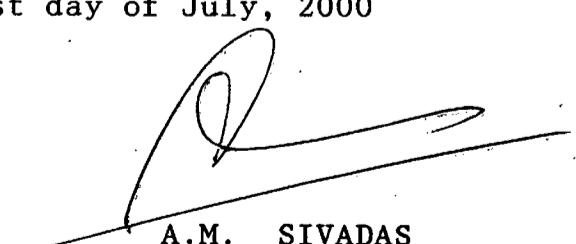
O R D E R

HON'BLE MR. A.M. SIVADAS, JUDICIAL MEMBER

When the OA was taken up, the learned counsel appearing  
for the applicant sought leave to withdraw the Original  
Application without prejudice. Leave granted.

2. Accordingly, the Original Application is dismissed as  
withdrawn without prejudice.

Monday, this the 31st day of July, 2000

  
A.M. SIVADAS  
JUDICIAL MEMBER

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